



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|---|---|
| MOTION | | | | |
| 63 | WP(C)/2408/2024 FIXED | SURANJAN KUMAR CHANDA Versus THE STATE OF ASSAM AND 5 ORS | MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA | SC, ELEM. EDU GA, ASSAM |
| 64 | WP(C)/2546/2024 CAVT. NO.04862/024, B/O | TAYABUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS | MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS MR R DAS | SC, ELEM. EDU MR. H A LASKAR FOR CAVEATOR |
| ADMISSION | | | | |
| 65 | WP(C)/25/2024 FIXED | SURAJ KUMAR SINGH (MINOR) Versus THE UNION OF INDIA AND 4 ORS | MR. K A MAZUMDER MR E AHMED MR A HAI | GA, ASSAM DY.S.G.I. |
| ORDERS | | | | |
| 66 | Cont.Cas(C)/480/2021 WP(C) 3816/2021(D/O), FIXED | DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND ORS | MR. U K NAIR MR B CHOUDHURY | MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT. |

LEAVE NOTE OF ADVOCATES FOR 15/05/2024

| | | | | |
|----|---------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
| 3) | MR. S K SINHA | 25-04-2024 | To | 22-05-2024 |
| 4) | MR. M RAHMAN | 30-04-2024 | To | 24-05-2024 |
| 5) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|--|
| MOTION | | | |
| 47 WP(C)/1137/2024 FIXED, WITH LCR | MOHIJ ALI @ MOHED ALI Versus THE UNION OF INDIA AND 6 ORS | MR. A ROSHID MS. M R DEVI MS. T BEGUM | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |

LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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| 19) | MR. R SHARMA | 14-05-2024 | To | 27-05-2024 |
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| 21) | MR. M SARANIA | 16-05-2024 | To | 16-05-2024 |



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|---|--|---------------------|---------------------|
| HEARING | | | | |
| 20 | CRL.A(J)/63/2022 3 Y 5 M 0 D :WITH LCR 4 FILES, P.B.-2, FIXED | NABIN BORO Versus THE STATE OF ASSAM AND ANR. | MRS. S ROY | PP, ASSAM |

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

**ITEM NO. 32 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|--|---|
| ADMISSION | | | | |
| 48 | WP(C)/3484/2023 FIXED | MUKESH CHANDRA Versus THE UNION OF INDIA AND 3 ORS | MR B SINHA MR. M HUSSAIN | MR. U K GOSWAMI DY.S.G.I. |
| 49 | WP(C)/984/2024 B/O | ANOWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS | MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN | GA, ASSAM MR. A A MONDAL (r-5) M KHATUN (r-5) SC, HEALTH |
| 50 | WP(C)/1939/2024 FIXED | MAHABIR BISWAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS | MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM | GA, ASSAM SC, REVENUE |

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|--|---|--|--|
| WITHDRAWAL | | | | |
| 60 | WP(C)/2376/2024 B/O | ABDUR ROFIQUE Versus THE STATE OF ASSAM AND 7 ORS | MR. A A R KARIM MS G.PURI MR. A DEB | SC, APDCL |
| MOTION | | | | |
| 61 | WP(C)/2516/2024 B/O | HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS | MS. S B CHOUDHURY MR. S K DAS | SC, P AND R.D. GA, ASSAM SC, REVENUE |
| 62 | WP(C)/2518/2024 B/O | GAUTAM SAHA Versus THE UNION OF INDIA AND 2 ORS | MR. P J SAIKIA MS D DUTTA | DY.S.G.I. |
| 63 | WP(C)/2540/2024 CAVT. NO.04762024,117800004772024,117800004782/024, B/O | BINOD BORO AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL | GA, ASSAM MR. K KALITA SC, BTC FOR CAVEATOR |
| 64 | WP(C)/2541/2024 B/O | NAYANJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS | MR G CHOUDHURY MS M N KONYAK MR ARINDAM BARUAH | SC, FOREST |

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|--|----------------------------|
| ADMISSION | | | | |
| 53 | WP(C)/1789/2020 FIXED | ASHU SHILL AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. N H LASKAR | GA, ASSAM SC, APDCL |
| | WITH | | | |
| 54 | WP(C)/1691/2020 | AMIR ALI MANDAL AND 31 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR | GA, ASSAM SC, APDCL |
| | WITH | | | |
| 55 | WP(C)/1725/2020 | MANOWAR HUSSAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI | GA, ASSAM SC, APDCL |
| | WITH | | | |
| 56 | WP(C)/1775/2020 | PABITRA KR. DAS AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR | GA, ASSAM SC, APDCL |
| | WITH | | | |
| 57 | WP(C)/1784/2020 | SONMONI KALITA @ JONMONS KALITA AND 27 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. M BHAGABATI MS G BORA MR. K PUJARI | GA, ASSAM SC, APDCL |
| | WITH | | | |
| 58 | WP(C)/1912/2020 | KALPANATH DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI | GA, ASSAM SC, APDCL |
| | WITH | | | |
| 59 | WP(C)/2576/2020 | NITYANANDA DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS | MR. M BHAGABATI MS G BORA MS. B TALUKDAR | GA, ASSAM SC, APDCL |

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|--|--|
| ADMISSION | | | | |
| 51 | WP(C)/3665/2023 FIXED | RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT | MR. P K TIWARI MR. A R GOGOI | SC, GHC |
| | WITH I.A.(Civil)/2305/2023 in WP(C)/3665/2023 | RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT | MR. P K TIWARI | SC, GHC |
| 52 | WP(C)/7562/2023 B/O | JUGAL KISHOR PAREEK AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR. S SAHU MR. T BHARALI MS A ROY | GA, ASSAM MR. P S BHATTACHARYYA (R-2,3,4) |
| ORDERS | | | | |
| 53 | WP(C)/1009/2024 FIXED | GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 10 ORS. | MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA | GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC |
| | WITH I.A.(Civil)/1126/2024 in WP(C)/1009/2024 | THE GAUHATI HIGH COURT AND ANR Versus GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS | MR. T J MAHANTA MR. A BORUA | MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA |

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| 21) | MR. M SARANIA | 16-05-2024 | To | 16-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|---|--|--|--|
| <u>MOTION</u> | | | | |
| 56 | CRP(IO)/162/2024 B/O | SMTI. ANUPAMA SAHA Versus SWAPAN SAHA | MR. SURAJIT DAS MR. P P DAS MR S A BARBHUYAN | |
| <u>ORDERS</u> | | | | |
| 57 | MC/7/2022 B/O in MACApp./9494/2019 | SMTI BHARATI DAS AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS | MS R KALITA | |
| | WITH MACApp./9494/2019 (Filing Number) | SMTI BHARATI DAS AND 2 ORS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS | | |
| 58 | I.A.(Civil)/1946/2022 in MACApp./531/2019 (D/O), FIXED in MACApp./531/2019 | SUFIA KHATUN Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. | MR. K R PATGIRI MR. T K BORA MS. U HAZARIKA | MR. R C PAUL |
| <u>HEARING</u> | | | | |
| 59 | MFA/1/2015 WITH LCR, B/O | NEW INDIA ASSURANCE CO. LTD. Versus JAGADISH RAY and ANR. | MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.S DAS | MR.S K BARKATAKI MR.Y S MANNAN MR.A BORAH MS.P HAJURI MS.S GOHAIN MS.N DUTTA MS.Y DEKA MS.B SHARMA MR.D K NATH |

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR B ACHARYYA | 20-04-2024 | To | 15-06-2024 |
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|--|--|---|
| ADMISSION | | | | |
| 46 | Crl.Pet./140/2023 WITH LCR 2 FILES, B/O | GULAF HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR | MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. J GHOSH | MS. R S SADIAL MR. M R SODIAL |
| BAIL HEARING (BA) | | | | |
| 47 | Bail Appln./251/2024 WITH CASE RECORD(SCANNED COPY), FIXED | IMAN ALI Versus THE STATE OF ASSAM | MR. K H SAIKIA MR A HAWARI | MR. P SAIKIA, LEGAL AID COUNSEL PP, ASSAM |
| BAIL HEARING | | | | |
| 48 | AB/642/2024 FIXED | BUDHESWAR BORI Versus THE STATE OF ASSAM | MR. P HAZARIKA MR. H S BORAH | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------|---|---|---|---|
| TOP OF THE LIST | | | | |
| 47 | I.A.(Civil)/758/2020 FIXED in RSA/1754/2019 | ON THE DEATH OF ALI AKBAR HIS LEGAL HEIRS NAMELY JAYDA KHATUN AND 4 ORS Versus ASMOT ALI AND 7 ORS | MR S HOQUE MR. A MOBARAQUE | MR. S K GHOSH (R-1 TO 6,7.1 TO 7.7) MS F AHMED (R-1 TO 6,7.1 TO 7.7) |
| | WITH RSA/1754/2019 (Filing Number) | ON THE DEATH OF ALI AKBAR HIS LEGAL HEIRS NAMELY JAYDA KHATUN AND 6 ORS Versus ASMOT ALI AND 7 ORS | | |
| | WITH I.A.(Civil)/1386/2019 | ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING AND 4 ORS. Versus ASMOT ALI AND 7 ORS | MR. B BANERJEE MR S HOQUE MR. A MOBARAQUE | |
| | WITH I.A.(Civil)/3967/2019 | ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS. | MR. B BANERJEE MR S HOQUE | |
| | WITH I.A.(Civil)/3969/2019 | ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS. | MR. B BANERJEE MR S HOQUE | |
| | WITH I.A.(Civil)/3970/2019 | ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS. | MR. B BANERJEE MR S HOQUE | |
| | WITH I.A.(Civil)/3971/2019 | ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS. | MR. B BANERJEE MR S HOQUE | |
| | WITH I.A.(Civil)/3974/2019 | ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIR, JAYDA KAHTUN AND 6 ORS Versus ASMOT ALI AND 18 ORS. | MR. B BANERJEE MR S HOQUE | |

48 **WITH**
[RSA/253896/2015](#)
(Filing Number) MD ALI AKBAR and 4 ORS
Versus MR.M U MAHMUD
ASMOT ALI and 7 ORS MR.S HOQUE

ORDERS

49 [I.A.\(Civil\)/588/2019](#)
FIXED SMTI SABITRI DEVI (VERMA) MR. S P CHOUDHURY
Versus MR. A S DHILLON
in RSA/17423/2018 MRS CHANDRAWATI PANDEY AND 4 ORS

WITH
[RSA/17423/2018](#)
(Filing Number) SMTI SABITRI DEVI (VERMA)
Versus MRS CHANDRAWATI PANDEY AND 4 ORS

50 [Tr.P.\(C.\)/23/2024](#)
FIXED AISHA AO MR. K D SARMA MR M A ISLAM
Versus ARUP KUMAR MEDHI MR J I MONDAL

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|---|--|
| <u>MOTION (BA)</u> | | | |
| 51 Bail Appln./1380/2024 FIXED | KAMAL KALITA Versus THE STATE OF ASSAM AND ANR. | MR. A CHAUDHURY MR. C K NATH MR. N MAHAJAN | PP, ASSAM |
| <u>ADMISSION</u> | | | |
| 52 Crl.Pet./1373/2023 WITH LCR 1 FILE(SCANNED COPY), B/O | ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR S RAHMAN MS. S PHUKAN | MR. P N GOSWAMI (r-2) MR. I BORTHAKUR, SC for R-2 PP, ASSAM |
| 53 Crl.Pet./384/2024 FIXED | SANOWAR ALI Versus THE STATE OF ASSAM AND ANR | MR. M KHAN MS J AKTAR | MR. A RAHMAN (R-2) PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | |
| 54 Bail Appln./1252/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | MAINUL ALI @ BABU @ BABU PETLA Versus THE STATE OF ASSAM | MR S C DAS P BURAGOHAIN MR. C. SHIL | PP, ASSAM |
| 55 Bail Appln./1270/2024 FIXED | REETAM SINGH Versus THE STATE OF ASSAM | MR. K N CHOUDHURY MR. H. BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL | PP, ASSAM |
| <u>ORDERS</u> | | | |
| 56 Crl.Pet./415/2024 FIXED | MUKUT MUSTAFA AHMED Versus THE STATE OF ASSAM AND ANR | MR S BORTHAKUR MR R SENSUA MR P H KONWAR G KAUSHIK | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|---|---|--------------------------|
| MOTION | | | | |
| 52 | AB/1248/2024 B/O | POOJA SARDA Versus THE STATE OF ASSAM AND 3 ORS. | MR V JAMMAR MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR | PP, ASSAM PP, MIZORAM |
| 53 | AB/1250/2024 B/O | SOHIDUR RAHMAN Versus THE STATE OF ASSAM | Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 54 | Bail Appln./872/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED | MANASHI SAIKIA Versus THE STATE OF ASSAM | MRS. P B BORDOLOI LEGAL AID COUNSEL | PP, ASSAM |
| BAIL HEARING | | | | |
| 55 | AB/1150/2024 WITH CASE RECORD (SCANNED COPY), FIXED | HAFIZUR RAHMAN Versus THE STATE OF ASSAM | MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI | PP, ASSAM |
| ORDERS | | | | |
| 56 | I.A.(CrI.)/1158/2023 WITH LCR 5 FILES, B/O in CrI.A./439/2023 | ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS | PP, ASSAM |
| WITH | | | | |
| | CrI.A./439/2023 | ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS | PP, ASSAM |
| WITH | | | | |
| 57 | CrI.A./439/2023 0 Y 7 M 18 D | ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS | PP, ASSAM |

HEARING

| | | | | |
|----|---|--|---|---|
| 58 | Crl.Pet./373/2013 FIXED | LAL CHAND AGARWALA Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS | MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT | MR.K K BHATRA MR.R K BHATRA MS.P HAJURI SC, C B I SC, CBI |
| | WITH Crl.M.C./676/2014 in Crl.Pet./373/2013 | CENTRAL BUREAU OF INVESTIGATION Versus LAL CHAND AGARWALA | MR.P N GOSWAMI SC, CBI | MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY |
| 59 | WITH Crl.Pet./226/2013 | MD. GIASUDDIN AHMED and ANR. Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR. | MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF | MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I |
| 60 | WITH Crl.Pet./372/2013 | JAYDEV DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS | MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR.M K CHAKRAVORTTY MR.Z ARAFAT MR.P I JOSE | MR.K K BHATRA MR.R K BHATRA MS.P HAJURI SC, C B I SC, CBI |
| | WITH Crl.M.C./516/2013 in Crl.Pet./372/2013 | JAYDEV DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS. | MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY | SC, CBI |

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| 16) | MR D C K HAZARIKA | 14-05-2024 | To | 19-05-2024 |
| 17) | MR. S B PRASAD | 14-05-2024 | To | 17-05-2024 |
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| 21) | MR. M SARANIA | 16-05-2024 | To | 16-05-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,15th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--------------|---------------------|---------------------|
|--------------------|--------------|---------------------|---------------------|

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

| | | | | |
|---|-----------------------------------|--|--|--|
| 6 | Crl.Pet./539/2011 | SHIV KUMAR KANOI and ANR. Versus THE STATE OF ASSAM AND ORS | MR.D K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.A DEKA MS.T TALUKDAR MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE | MR.N C DAS SC, A.T.P.P.F & P.F SCHEME PP, ASSAM |
|---|-----------------------------------|--|--|--|

LEAVE NOTE OF ADVOCATES FOR 15/05/2024

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| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|--|--|---|
| ADMISSION | | | |
| 51 WP(C)/5627/2017 FIXED | BIJOYANANDA CHOWDHURY and ANR Versus THE STATE OF ASSAM and 5 ORS | MR. P SARMAH | MS. M JALAN(R-5) GA, ASSAM MR. R DE(R-5) MS. D DEVI R-5 MR. M DAS (r-5) N CHAUDHURY (r-5) MR A BHATRA (r-5) MR A DEKA (r-5) SC, REVENUE |
| 52 WP(C)/5706/2017 WITH OFFICE NOTE, FIXED | ANDRIASH BESRA and 9 ORS. Versus THE STATE OF ASSAM and 4 ORS. | MS.D BORGHAIN MR.P GOHAIN MS.M SHARMA MS.B PHUKAN | GA, ASSAM SC, BTC |
| 53 WP(C)/7457/2018 B/O | PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS. | MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN | GA, ASSAM SC, GDD SC, G M D A SC, REVENUE |
| WITH I.A.(Civil)/1861/2023 in WP(C)/7457/2018 | PURBANCHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS. | MR. R DUBEY MS. A B KAYASTHA | GA, ASSAM SC, G M D A |
| 54 WP(C)/4395/2022 | M/S VERSHA TECHNOTRADE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. R MAZUMDAR MRS P RAI MS. S. SAIKIA B SARMA | GA, ASSAM MR. R DUBEY(R-7) MS. A B KAYASTHA(R-7) SC, G M D A |
| WITH I.A.(Civil)/1387/2023 in WP(C)/4395/2022 | M/S VERSHA TECHNOTRADE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A |
| 55 WP(C)/6254/2023 | USHA DUGAR AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A BISWAS | MR. K N CHOUDHURY (R7) GA, ASSAM MR. R DUBEY (R7) MS. A B KAYASTHA (R7) SC, FINANCE SC, REVENUE SC, G M D A |

56 **WITH**
[WP\(C\)/7355/2023](#)

ISMAILUR RAHMAN AND 16 ORS
Versus
THE STATE OF ASSAM AND 6 ORS

MR. A DHAR
MISS S ROY
MD F FARIDI

GA, ASSAM
SC, REVENUE AND
DISASTER MANAGEMENT
DEPT
SC, GDD
SC, G M D A
SC, FINANCE

HEARING

57 [WP\(C\)/6303/2013](#)
FIXED

KISHAN LAL SINGHI
Versus
THE STATE OF ASSAM AND 5 ORS

MR G CHOUDHURY
MR.G SAIKIA
MR.D SAUD
MS.J DEKA
MR. D GOGOI
MS. S KAUSHIK
MRJ P CHOUHAN

GA, ASSAM

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